

## STATEMENT

Classification of Posts	Strength as on	Strength as on	Strength as on	Strength as on	Strength as on
	1-1-49	31-12-49	31-12-50	31-12-51	1-5-52
Class I	98	83	55	33	25
Class II	119	85	43	26	18
Class III	2,310	2,027	1,272	631	540
Class IV	3,834	3,324	1,307	697	550
<b>TOTAL</b>	<b>6,361</b>	<b>5,519</b>	<b>2,677</b>	<b>1,387</b>	<b>1,133</b>

## PURCHASE OF Khadi BY GOVERNMENT

82. **Dr. P. S. Deshmukh:** (a) Will the Minister of Commerce and Industry be pleased to state what was the amount spent by the Government of India for purchasing Khadi for their requirements during the year 1950-51 and 1951-52?

(b) What was the total amount spent by the Government of India on purchase of cloth during the same period?

(c) What efforts were made to see that a larger portion of Khadi is used by the various Departments of the Government of India?

**The Deputy Minister of Commerce and Industry (Shri Karmakar):**

(a) 1950-51 ... Rs. 96,277  
1951-52 ... Rs. 67,287

(b) The value of cotton textiles purchased by Government during 1950-51 and 1951-52 is Rs. 3 crores 42 lakhs and Rs. 6 crores 97 lakhs respectively.

(c) The Government have decided to purchase as far as possible one third of their requirements of cloth in the form of handloom products including khadi.

## PERMITS

83. **Dr. P. S. Deshmukh:** (a) Will the Minister of Rehabilitation be pleased to state the number of permits issued by the High Commissioner for India in Pakistan for non-Hindus visiting India?

(b) How many of them were permits for settling down permanently?

(c) What was the number of permits issued to non-Muslims going to Pakistan from India?

(d) How many of them were permits for permanent settlement in Pakistan, if any?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) From the 19th July, 1948, the date of introduction of Permit System, upto 30th April, 1952, 1,27,283 permits covering 1,87,144 persons, were issued by the High Commissioner for India, Karachi, and the Deputy High Commissioner for India, Lahore to non-Hindus.

(b) 12,439 permits for over 29,000 persons.

(c) and (d) This information is not available with the Government of India as the permits for going to Pakistan are issued by the High Commissioner for Pakistan in India, and not by the Government of India or its officers.

## MIGRANTS

84. **Shri Jhunjhunwala:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of displaced persons who came to India from Eastern and Western Pakistan since the Partition till the 30th of April, 1952;

(b) the number of Hindus and the number of Muslims among them,

(c) the number of persons who went from India to Eastern and Western Pakistan; and

(d) the number of persons who went to Eastern Pakistan and the number of those who went to Western Pakistan?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) According to the Census of 1951, the number of displaced persons who came to India is 74-80 lakhs. The number of displaced persons who have since migrated to India is not known.

(b) Out of the total population of 74-80 lakhs displaced persons very few of them are Muslims who have migrated to the Indian Union.

(c) and (d) No definite information is available.

## DEVELOPMENT SCHEMES IN VINDHYA PRADESH

85. **Shri M. L. Dwivedi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether the estimated sums of money provided for various development schemes in the State of Vindhya